

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
GEETAPURAM PORT SERVICES LIMITED
OPERATING IN PORT MANAGEMENT & CARGO HANDLING AT MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS | |
|-----|---|---|
| 1. | Name of the corporate debtor along with PAN & CIN/ LLP No. | Geetapuram Port Services Limited CIN: U63012MH1999PLC117964 PAN: AABCG2530R |
| 2. | Address of the registered office | Office No. 219, Vardhaman Chambers, Sector 17, Plot No. 84, Vashi, Navi Mumbai, Maharashtra – 400705. |
| 3. | URL of website | NA |
| 4. | Details of place where majority of fixed assets are located | No Fixed Assets |
| 5. | Installed capacity of main products/ services | NA |
| 6. | Quantity and value of main products/ services sold in last financial year | Corporate Debtor is non-operational |
| 7. | Number of employees / workmen | Nil |
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | It can be obtained from the Interim Resolution Professional through an e-mail request on ip.geetapuram@gmail.com |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | It can be obtained from the Interim Resolution Professional through an e-mail request on ip.geetapuram@gmail.com |
| 10. | Last date for receipt of expression of interest | 10 th October, 2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 20 th October, 2023 |
| 12. | Last date for submission of objections to provisional list | 25 th October, 2023 |
| 13. | Date of issue of final list of prospective resolution applicants | 4 th November, 2023 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 9 th November, 2023 |
| 15. | Last date for submission of resolution plans | 9 th December, 2023 |
| 16. | Process email id to submit Expression of Interest | ip.geetapuram@gmail.com |

**Ms. Padma Ganesh**

IBBI/IPA-003/IP-N00246/2019-2020/12854
C1-1503, Integrated Kamal, Hira Nagar,
Goregaon Mulund Link Road, Mulund west,
Mumbai Suburban, Maharashtra – 400 080
For Geetapuram Port Services Limited

Date: 25.09.2023
Place: Mumbai



FED, ECB LIKELY TO KEEP INTEREST RATES HIGH

Core inflation gauges are falling in US & Euro Zone

EU's annual gauge of price growth seen slowing to 4.8% in September

MOLLY SMITH & CRAIG STIRLING
September 24

POLICYMAKERS ON EACH side of the Atlantic are likely to take comfort this week from a slowdown taking hold in key underlying measures of consumer-price growth.

In the US, the annual core metric that strips out food and energy from the Federal Reserve's preferred inflation measure may have fallen below 4% in August for the first time in nearly two years.

Meanwhile the euro region's own annual gauge of underlying price growth is expected to have slowed to 4.8% in September — a 12-month low.

Such coinciding evidence would reassure officials from the Fed and the European Central Bank (ECB) after a week when each signalled monetary tightening may be done or at least paused for now, shifting focus to keeping interest rates durably high to fully squash inflation. They do have reason for caution however, with the prospect that crude oil heading toward \$100 barrel could yet fuel further price growth.

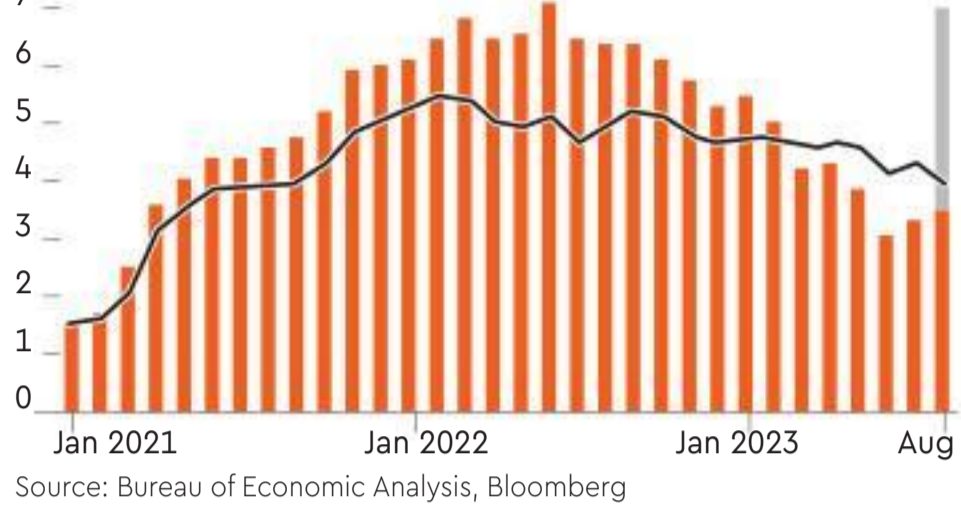
Some recent increases in energy costs are already having an effect. The overall



Jerome Powell, chief of the US Federal Reserve

CORE US INFLATION SEEN FALLING BELOW 4%

Jump in energy prices will cause headline PCE to reaccelerate



Source: Bureau of Economic Analysis, Bloomberg

personal consumption expenditures price index that the Fed favors is expected to pick up on a monthly basis to one of the strongest readings this year when that report is released on Friday. Headline euro zone inflation is still likely to have weakened drastically.

US and Canada

In the US, the PCE report may be the last government figures that policymakers see for some time ahead of a likely shutdown that would start October 1. When the government was closed in 2013, figures like the

will be released after preliminary data earlier suggested the economy was flat that month, supporting the central bank's decision to hold rates steady at 5%.

Asia

The Bank of Japan's Governor Kazuo Ueda and his deputy Shinichi Uchida will both be speaking on Monday following the central bank's latest policy decision Friday. This week the world's third largest economy will also be reporting on a host of data on Friday, including Tokyo inflation, retail sales, industrial production and labor market related figures.

In a week when the European Commission's Vice President Valdis Dombrovskis will be visiting China, investors will also be closely watching the country's PMI data starting Friday to parse the latest state of China's economic slowdown.

Australia reports on its latest inflation figures Wednesday and retail sales data Thursday — both will feed into the Reserve Bank of Australia's policy decision the following week. —BLOOMBERG

Oil price surge upends emerging market disinflation trade

MARCUS WONG, MALAVIKA KAUR MAKOL & TASSIA SIPAHUTAR
September 24

THE OIL SAGA

Oil rallied 30% from year's low to alter dynamics of developing nations

Economies which are dependent on oil imports will be the worst off



JUST A COUPLE of months ago, emerging-market assets were all the rage as inflation eased and interest rate-cut bets surfaced. The trade has all but fizzled out.

The rapid change has come about as oil rallied some 30% from the year's low to alter the dynamics for developing nations. Costlier crude is reviving price pressures and dampening hopes that interest rates will fall, while threatening to undermine the fiscal balances of energy importers.

It's a shift that may upend the wagers of emerging-market bulls who had started the year on a high note. From Indian bonds to the Hungarian forint and the Philippine peso, developing-nation assets are looking

increasingly vulnerable as the US vows to keep borrowing costs higher for longer and oil barrels toward the \$100 mark.

"It is clear that the disinflation trend in EM ex-China has already faltered," said Jon Harrison, managing director for emerging-market macro strategy at GlobalData's Lombard in London. "Oil prices are certainly a material part of that, but food prices, a stronger dollar and less disinflation from China are

additional drivers." The cracks are starting to show. A Bloomberg gauge of emerging-market government bonds and an MSCI index of developing-nation currencies are both closing in on a second month of declines.

Economies which are dependent on oil imports and those where crude accounts for a high percentage of household income will be the worst off, Telimer strategist Hasnain Malik

wrote in a note. These include India, the Philippines, Pakistan, Jordan, Kenya and Morocco.

Vontobel Asset Management is looking to trim its position in markets that are highly dependent on oil imports as the higher cost will hit the countries' balance of payments and currencies, said Carlos de Sousa, an emerging-market money manager. India's bonds are the most susceptible to a surge in oil prices, according to Bloomberg's analysis of five-year government securities from 13 major emerging economies.

Rupee notes have played the most consistent reaction to a spike in crude, with their yields climbing an average of 1.3 basis points on eight occasions since 2015, as measured by the mean move divided over the standard deviation of responses. —BLOOMBERG

Biden to host Pacific island leaders

PRESIDENT JOE BIDEN will host a second summit with Pacific island leaders this week, part of a US charm offensive to block further Chinese inroads into a strategic region Washington has long considered its own backyard.

During the three-day meeting, the US will announce diplomatic recognition for two Pacific islands, promise new money for infrastructure, including to improve Internet connectivity via undersea cables, and honor regional leaders at an NFL game.

Biden held an inaugural

summit with the islanders at the White House a year ago and was due to meet them again in Papua New Guinea in May. That plan was scrapped when a U.S. debt-ceiling crisis forced Biden to cut short an Asia trip.

At last year's summit with 14 Pacific island nations, Biden's administration pledged to help islanders fend off China's "economic coercion" and a joint declaration resolved to strengthen their partnership, saying they shared a vision for a region where "democracy will be able to flourish."

The White House said this

year's effort would focus on priorities including climate change, economic growth, sustainable development, public health and countering illegal fishing. The United States will also officially recognize the Cook Islands and another small nation, Niue, for the first time during the summit.

In Baltimore on Sunday, the leaders will see a Coast Guard cutter in the harbor and be briefed on combating illegal fishing by the Commandant of the Coast Guard, an official said. The leaders will also attend Sunday's football game

between the Baltimore Ravens and the Indianapolis Colts. Dozens of NFL players are of Pacific Islander heritage.

Meanwhile, Solomon Islands Prime Minister Manasseh Sogavare, who has deepened his country's ties with China, will skip the summit. A senior Biden administration official said the US was "disappointed" by Sogavare's decision.

Washington appears to have made no progress on offers of substantial infrastructure funding and expanded aid to the Solomons. —REUTERS

DeSantis opposes NATO membership for Ukraine

REPUBLICAN PRESIDENTIAL CANDIDATE Ron DeSantis said he opposes NATO membership for Ukraine and he doesn't think it's in the national security interest of the US. On a podcast, DeSantis said that he doesn't believe the US should give a "blank check" to Ukraine unless it's using leverage to end the conflict. —BLOOMBERG

NABHA POWER LIMITED
Regd. Office: PO Box No. 28, Near Village Nalash, Rajpura, Punjab 140401, INDIA, CIN: U40102PB2007PLC031039

NOTICE INVITING TENDER

Nabha Power Limited (NPL), a wholly owned subsidiary of L&T Power Development Limited, has set up and operating a 2x700 MW coal based Supercritical Thermal Power Plant at Rajpura, Punjab.

Tenders are invited from the experienced parties for the following:

NPL/RCR/2023-24/078: Services for Road cum Rail (RCR) mode in South-Eastern Coalfields Limited (SECL) for coordination, transportation, and liaising with coal company, CIL, Railways, Sampling Agency etc. including but not limited to securing coal allocation, ensuring quality & quantity, transportation & supervision of coal from mine-siding to NPL plant.

For detailed NIT & tender specifications, please refer to NPL website: <https://www.nabhapower.com/tenders/coal-procurement-tenders/>

Note: All subsequent corrigenda, addenda, modifications and clarifications in respect of above-mentioned tender will be published only on NPL website and will not be published in the newspapers. Interested parties are advised to visit the aforesaid website regularly.

NPL reserves the right to cancel, abandon the tender process, amend any schedule and/or terms and conditions contained therein at any stage without assigning any reason for the same.

For any other information, kindly contact the undersigned:
Head Procurement, Nabha Power Limited, Tel No: +91-1762-277252; Email: COALTENDERS.NPL@larsentoubro.com

E-AUCTION SALE NOTICE - IN LIQUIDATION
TOPSGRUP SERVICES AND SOLUTIONS LIMITED - IN LIQUIDATION
(CIN: U74920MH1982PLC027283)
Liquidator - Mr. Anshul Gupta (Reg No. 1881/PA-002/IP-N00310/2017-18/10899)

Notice is given to the public in general for sale of Corporate Debtor i.e. Topsgroup Services And Solutions Limited - in Liquidation as a going concern along with certain assets owned by it forming part of Liquidation Estate under the provisions of the Insolvency and Bankruptcy Code, 2016, having registered office at 5, Royal Palms Golf & Country Club, Aarey Milk Colony, Goregaon (E) Mumbai MH 400065 India, in accordance with the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 through e-auction platform. The interested applicants may review the detailed process memorandum by sending an e-mail at topsgroup.ip@gmail.com.

| | |
|---|---|
| Date and Time of Auction | October 27, 2023 between 11:00 AM to 2:00 PM with unlimited extension of "5 minutes" i.e. the end time of the e-auction will be extended by 5 minutes each time if bid is made within the last 5 minutes before closure of auction. The link for e-auction is https://mbid.nestl.co.in/app/login |
| Last date for submission of Bid documents/EOI | October 10, 2023 |
| Bank details for EMD payment | Through DD/NEFT/RTGS in the Account of "Topsgroup Services and Solutions Limited in Liquidation", having Account No. 922020055441055, Axis Bank, Vile Parle East Branch, (IFSC: UT190000183) |
| Site Visit and Inspection details | Site can be visited between 10:00 AM to 5:00 PM till October 21, 2023 subject to atleast 48 hours prior intimation. (Email id: topsgroup.ip@gmail.com) |
| Last date for EMD | October 26, 2023 |

| Option | Description of Assets under Auction | Reserve Price | EMD | Bid Incremental Value |
|--------|--|--|--|---|
| A. | Corporate Debtor as Going Concern in accordance with directions of Hon'ble NCLT, Mumbai Bench, Court V (excluding certain assets)* | Rs. 367.62 Lakhs (Three Crore sixty seven Lakhs and sixty two Thousand Indian Rupees only) | Rs. 36.76 Lakhs (Thirty six Lakhs Seventy Six Thousand Indian Rupees only) | Rs. 5 Lakhs (Five Lakhs Indian Rupees only) |

The e-auction will be held for sale of the Corporate Debtor as a "GOING CONCERN (excluding certain assets)" on an "AS IS WHERE IS BASIS", "AS IS WHAT IS BASIS", "WHATEVER THERE IS BASIS" and "NO RECOURSE BASIS" without any representation, warranty or indemnity and will be conducted online.

This notice shall be read in conjunction with the Sale Process Memorandum containing details of the assets, which shall be made available by sending an e-mail at topsgroup.ip@gmail.com.

*Disclaimer: An application for extension of Liquidation tenure by 180 days has been filed with Adjudicating Authority. This Auction Notice published herein shall be subject to approval of the Hon. NCLT granting extension of Liquidation Tenure.

The advertisement purports to ascertain the interest of Bidders and does not create any kind of binding obligation on the part of the Liquidator. The Liquidator reserves the right to amend and/or annul this invitation including any timelines for the process involved herein, without giving reason, at any time, and in any respect. Any such amendment in the invitation, including the aforementioned timelines, shall be notified.

Anshul Gupta- Liquidator
Topsgroup Services and Solutions Limited
Registration Number: 1881/PA-002/IP-N00310/2017-18/10899
Email ID: topsgroup.ip@gmail.com, contact@anshulgupta@gmail.com
Registered Address: 410, 4th Floor, Bluerose Industrial Estate, Near Metro mall, Western Express Highway, Borivali (E), Mumbai- 400 066

Date: September 25, 2023
Place: Mumbai

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GEETAPURAM PORT SERVICES LIMITED
OPERATING IN PORT MANAGEMENT & CARGO HANDLING AT MAHARASHTRA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | |
|--|---|
| 1. Name of the corporate debtor along with PAN & CIN / LLP No. | Geetapuram Port Services Limited CIN: U63012MH1999PLC117964 PAN: AABCG2530R |
| 2. Address of the registered office | Office No. 219, Vardhaman Chambers, Sector 17, Plot No. 84, Vashi, Navi Mumbai, Maharashtra-400705 |
| 3. URL of website | NA |
| 4. Details of place where majority of fixed assets are located | No Fixed Assets |
| 5. Installed capacity of main products/services | NA |
| 6. Quantity and value of main products/ services sold in last financial year | Corporate Debtor is non-operational |
| 7. Number of employees/ workmen | NIL |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | It can be obtained from the Interim Resolution Professional through an e-mail request or ip.geetapuram@gmail.com |
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| 16. Process email id to submit Expression of Interest | ip.geetapuram@gmail.com |

Date: 25.09.2023
Place: Mumbai

Sd/-
Ms. Padma Ganesh
IBBI/PA-003/IP-N00246/2019-2020/12854
C1-1503, Integrated Kamal, Hira Nagar,
Goregaon Mulund Link Road, Mulund west,
Mumbai Suburban, Maharashtra - 400 080
For Geetapuram Port Services Limited

Bandhan Mutual Fund

NOTICE

Declaration of Dividend:
Notice is hereby given that the Board of Directors of Bandhan Mutual Fund Trustee Company Limited (formerly known as IDFC AMC Trustee Company Limited) (Trustee to Bandhan Mutual Fund) has approved the declaration of the following dividend under the Income Distribution cum Capital Withdrawal Option (IDCW Option) of the Scheme(s)/Plan(s), subject to availability of *distributable surplus, with the Record Date as *Wednesday, September 27, 2023.

| Scheme(s) Name | Plan(s) | Option(s) | Quantum of Dividend* Per Unit as on (Rs. per Unit) | NAV (in Rs.) Per Unit as on September 22, 2023 |
|--|---------|------------------|--|--|
| Bandhan Regular Savings Fund | Regular | IDCW | 0.0574 | 13.6336 |
| Bandhan Regular Savings Fund | Direct | IDCW | 0.0641 | 15.2307 |
| Bandhan Equity Savings Fund | Regular | Monthly IDCW | 0.060 | 14.384 |
| Bandhan Equity Savings Fund | Direct | Monthly IDCW | 0.066 | 15.640 |
| Bandhan Arbitrage Fund | Regular | Monthly IDCW | 0.0549 | 13.0964 |
| Bandhan Arbitrage Fund | Direct | Monthly IDCW | 0.0585 | 13.9539 |
| Bandhan Balanced Advantage Fund | Regular | IDCW | 0.170 | 13.494 |
| Bandhan Balanced Advantage Fund | Direct | IDCW | 0.190 | 15.147 |
| Bandhan Hybrid Equity Fund | Regular | IDCW | 0.205 | 16.274 |
| Bandhan Hybrid Equity Fund | Direct | IDCW | 0.226 | 17.946 |
| Bandhan Asset Allocation Fund of Funds - Aggressive Plan | Regular | IDCW | 0.2735 | 21.7329 |
| Bandhan Asset Allocation Fund of Funds - Moderate Plan | Regular | IDCW | 0.2444 | 19.4635 |
| Bandhan Asset Allocation Fund of Funds - Moderate Plan | Direct | IDCW | 0.2546 | 20.2714 |
| Bandhan Asset Allocation Fund of Funds - Conservative Plan | Regular | IDCW | 0.2044 | 16.3197 |
| Bandhan Asset Allocation Fund of Funds - Conservative Plan | Direct | IDCW | 0.2170 | 17.3242 |
| Bandhan Bond Fund - Medium Term Plan | Regular | Bi Monthly IDCW | 0.0886 | 11.9697 |
| Bandhan Bond Fund - Medium Term Plan | Direct | Bi Monthly IDCW | 0.1043 | 12.3645 |
| Bandhan Regular Savings Fund | Regular | Quarterly IDCW | 0.1686 | 13.4536 |
| Bandhan Regular Savings Fund | Direct | Quarterly IDCW | 0.1974 | 15.7530 |
| Bandhan Equity Savings Fund | Regular | Quarterly IDCW | 0.158 | 12.583 |
| Bandhan Equity Savings Fund | Direct | Quarterly IDCW | 0.162 | 12.935 |
| Bandhan Government Securities Fund - Investment Plan | Regular | Quarterly IDCW | 0.1186 | 11.6326 |
| Bandhan Government Securities Fund - Investment Plan | Direct | Quarterly IDCW | 0.1308 | 11.3275 |
| Bandhan Government Securities Fund - Constant Maturity Plan | Regular | Quarterly IDCW | 0.1172 | 11.4177 |
| Bandhan Government Securities Fund - Constant Maturity Plan | Direct | Quarterly IDCW | 0.1251 | 11.7072 |
| Bandhan Banking & PSU Debt Fund | Regular | Quarterly IDCW | 0.1403 | 10.7485 |
| Bandhan Banking & PSU Debt Fund | Direct | Quarterly IDCW | 0.1487 | 10.8448 |
| Bandhan Dynamic Bond Fund | Regular | Quarterly IDCW | 0.1023 | 11.3460 |
| Bandhan Dynamic Bond Fund | Direct | Quarterly IDCW | 0.1452 | 13.2756 |
| Bandhan Bond Fund - Income Plan | Regular | Quarterly IDCW | 0.0977 | 11.9730 |
| Bandhan Bond Fund - Income Plan | Direct | Quarterly IDCW | 0.1204 | 12.5345 |
| Bandhan Bond Fund - Medium Term Plan | Regular | Quarterly IDCW | 0.1028 | 11.0056 |
| Bandhan Bond Fund - Medium Term Plan | Direct | Quarterly IDCW | 0.1219 | 11.1859 |
| Bandhan Bond Fund - Short Term Plan | Regular | Quarterly IDCW | 0.1297 | 10.6452 |
| Bandhan Bond Fund - Short Term Plan | Direct | Quarterly IDCW | 0.1395 | 10.5651 |
| Bandhan Low Duration Fund | Regular | Quarterly IDCW | 0.1573 | 11.0301 |
| Bandhan Low Duration Fund | Direct | Quarterly IDCW | 0.1623 | 10.9652 |
| Bandhan Corporate Bond Fund | Regular | Quarterly IDCW | 0.1511 | 10.5687 |
| Bandhan Corporate Bond Fund | Direct | Quarterly IDCW | 0.1575 | 10.5299 |
| Bandhan Credit Risk Fund | Regular | Quarterly IDCW | 0.1245 | 10.4240 |
| Bandhan Credit Risk Fund | Direct | Quarterly IDCW | 0.1502 | 10.6005 |
| Bandhan All Seasons Bond Fund | Regular | Quarterly IDCW | 0.1561 | 12.6505 |
| Bandhan All Seasons Bond Fund | Direct | Quarterly IDCW | 0.1676 | 12.7436 |
| Bandhan Ultra Short Term Fund | Regular | Quarterly IDCW | 0.1521 | 10.3640 |
| Bandhan Ultra Short Term Fund | Direct | Quarterly IDCW | 0.1566 | 10.3772 |
| Bandhan Floating Rate Fund | Regular | Quarterly IDCW | 0.1404 | 10.2350 |
| Bandhan Floating Rate Fund | Direct | Quarterly IDCW | 0.1518 | 10.2713 |
| Bandhan Government Securities Fund - Investment Plan | Regular | Half Yearly IDCW | 0.3260 | 11.2383 |
| Bandhan Government Securities Fund - Investment Plan | Direct | Half Yearly IDCW | 0.3890 | 12.2042 |
| Bandhan Dynamic Bond Fund | Regular | Half Yearly IDCW | 0.2915 | 10.8097 |
| Bandhan Dynamic Bond Fund | Direct | Half Yearly IDCW | 0.3413 | 11.0368 |
| Bandhan Bond Fund - Income Plan | Regular | Half Yearly IDCW | 0.3196 | 11.9552 |
| Bandhan Bond Fund - Income Plan | Direct | Half Yearly IDCW | 0.3833 | 12.8757 |
| Bandhan Corporate Bond Fund | Regular | Half Yearly IDCW | 0.3737 | 11.1296 |
| Bandhan Corporate Bond Fund | Direct | Half Yearly IDCW | 0.4249 | 11.7573 |
| Bandhan All Seasons Bond Fund | Regular | Half Yearly IDCW | 0.0710 | 12.7537 |
| Bandhan Credit Risk Fund | Regular | Half Yearly IDCW | 0.1571 | 10.1458 |
| Bandhan Fixed Term Plan - Series 179 | Direct | Half Yearly IDCW | 0.5082 | 11.6789 |
| Bandhan CRISIL IBX Gilt June 2027 Index Fund | Regular | IDCW | 0.7284 | 10.7288 |
| Bandhan CRISIL IBX Gilt June 2027 Index Fund | Direct | IDCW | 0.7543 | 10.7549 |
| Bandhan CRISIL IBX Gilt April 2028 Index Fund | Regular | IDCW | 0.7632 | 10.7735 |
| Bandhan CRISIL IBX Gilt April 2028 Index Fund | Direct | IDCW | 0.7899 | 10.8002 |
| Bandhan CRISIL IBX Gilt April 2026 Index Fund | Regular | IDCW | 0.5220 | 10.6761 |
| Bandhan CRISIL IBX Gilt April 2026 Index Fund | Direct | IDCW | 0.5719 | 10.7036 |
| Bandhan CRISIL IBX Gilt April 2032 Index Fund | Regular | IDCW | 0.4151 | 10.5092 |
| Bandhan CRISIL IBX Gilt April 2032 Index Fund | Direct | IDCW | 0.2674 | 10.5263 |
| Bandhan CRISIL IBX 90:10 SDL Plus Gilt November 2026 Index Fund | Regular | IDCW | 0.5650 | 10.5757 |
| Bandhan CRISIL IBX 90:10 SDL Plus Gilt November 2026 Index Fund | Direct | IDCW | 0.4799 | 10.5957 |
| Bandhan CRISIL IBX 90:10 SDL Plus Gilt April 2032 Index Fund | Regular | IDCW | 0.5703 | 10.6955 |
| Bandhan CRISIL IBX 90:10 SDL Plus Gilt April 2032 Index Fund | Direct | IDCW | 0.5845 | 10.7100 |
| Bandhan CRISIL IBX 90:10 SDL Plus Gilt September 2027 Index Fund | Regular | IDCW | 0.5475 | 10.5711 |
| Bandhan CRISIL IBX 90:10 SDL Plus Gilt September 2027 Index Fund | Direct | IDCW | 0.5817 | 10.5930 |

Face Value per unit is Rs. 10/-.

* TDS and other statutory levies (if any) shall be levied on the amount received by the investor. Considering the volatile nature of markets, Trustee reserves the right to restrict the quantum of dividend upto the per unit distributable surplus available on the Record Date in case of fall in market.

If in any case the Record Date falls on a non-business day, the immediately following business day shall be deemed to be the Record Date. All investors whose names appear in the register of unit holders of the Scheme(s)/Plan(s)/Option(s) as on the close of the record date will be eligible to receive the dividend.

Pursuant to the payment of dividend, NAV of the Scheme(s)/Plan(s)/Option(s) will fall to the extent of payout and statutory levy (if any).

Date: September 24, 2023

MUTUAL FUND INVESTMENTS ARE SUBJECT TO MARKET RISKS, READ ALL SCHEME RELATED DOCUMENTS CAREFULLY.

